

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 20.02.2020

NOTICE

Take notice that the following matters adjourned on 05.02.2020 will be listed at 02:00 PM in Court- II as indicated below: -

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 121 of 2019 Part Heard	Martin S.K Golla Vs. Wig Associates Pvt. Ltd. & Ors.	05.02.2020	16.03.2020

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By Order

-sd/-

Registrar